

12 hrs.

**BUSINESS OF THE HOUSE**

**Mr. Speaker:** Now Papers to be laid on the Table

**Shrimati Renu Chakravarty** rose—

**Mr. Speaker:** I have disallowed it

**Shri Nagi Reddy** (Anantapur) The food debate is going to take place only for  $2\frac{1}{2}$  hours. We wish to point out that if the food debate is going to take place only for  $2\frac{1}{2}$  hours all the aspects of the problem cannot be discussed. Therefore, I had requested you in the chamber, and I would now request the Minister through you, that the Government must come forward with a motion so that this  $2\frac{1}{2}$  hours' discussion can be extended and there is one full day for the discussion of the food problem.

**Mr. Speaker:** The hon. Minister will consider this suggestion

**Shri Vajpayee** (Balrampur) One full day should be allotted for this

**The Minister of Food and Agriculture** (Shri A. P. Jain): I have no objection to any amount of time being allotted

**Mr. Speaker:** The Government is willing to give  $2\frac{1}{2}$  hours more. Even if it starts tomorrow, we need not have the same day allotted for this. We have allotted  $2\frac{1}{2}$  hours. We may start tomorrow. Then what more is left can be taken up on some other day.

**Shri A. P. Jain:** You can make arrangements. You can allot any amount of time. It is for you to find the time.

**Mr. Speaker:** The hon. Minister must help me. It will largely depend on Government work.

**The Minister of Parliamentary Affairs** (Shri Satya Narayan Sinha): Tomorrow is a non-official day.

**Mr. Speaker:** The whole discussion cannot be taken up on the same day. We will have it for  $2\frac{1}{2}$  hours to-

row. It will go on on some other day when it is convenient.

**Shri Nagi Reddy:** My suggestion would be that the whole thing should be continued as a discussion.

**Mr. Speaker:** The hon. Member cannot go on like this

**Shri Nagi Reddy:** In Andhra, Bengal and other places the food situation is very serious. We will not be able to give all the facts and figures and express our views and take the suggestions of the Government if mere  $2\frac{1}{2}$  hours are allotted. What is the point in restricting it to  $2\frac{1}{2}$  hours? It is in the interests of the country to have discussion for a whole day.

**Mr. Speaker:** The hon. Member is not following the discussion. Even if we increase it by  $2\frac{1}{2}$  hours and make it a whole day because of some other work intervening, the entire discussion cannot be completed the very day. Therefore, we will start getting along with  $2\frac{1}{2}$  hours. We can have the other  $2\frac{1}{2}$  hours on some other day.

**Shri Nagi Reddy:** Is it the following day?

**Mr. Speaker:** The hon. Member ought not to go on asking like that. We cannot say that now.

**Shri Satya Narayan Sinha:** I will make a submission. It is not possible to take it up the following day because we have got to put through the International Monetary Fund and Bank (Amendment) Bill.

**Shri T. B. Vittal Rao** (Khammam): It is not very urgent.

**Mr. Speaker:** Hon. Members cannot dictate. It is Government's time that we are asking.

**Shri T. B. Vittal Rao:** The hon. Minister said that the International Monetary Fund and Bank (Amendment) Bill should be passed. It is not a very urgent Bill.

**Mr. Speaker:** I am not going to allow this kind of discussion. Hon.

Members will have 2½ hours more. As to when it should be held, it is for the Government to decide. Government's business should have priority. Non-officials have no right to advise Government to give priority to one or the other.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): We are anxious to give it time early. Now that this question has arisen, it is better for it to continue without a big gap. We accept that and I shall ask my colleague to try to fix that up.

#### PAPERS LAID ON THE TABLE

##### AUDIT REPORT AND APPROPRIATION ACCOUNTS

The Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy of each of the following papers:—

- (i) Audit Report, Defence Services, 1959 (including Report on the Appropriation Accounts of the Defence Services and the Commercial Appendix thereto for the year 1957-58), under Article 151(1) of the Constitution.
- (ii) Appropriation Accounts of the Defence Services for the year 1957-58 and Commercial Appendix thereto. [Placed in Library. See No LT-1544/59.]

##### REPORT OF INDIAN DELEGATION TO GATT SESSION

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): I beg to lay on the Table a copy of the Report of the Indian Delegation to the 14th Session of the Contracting Parties to the General Agreement on Tariffs and Trade held in Geneva in May, 1959. [Placed in Library. See No. LT-1545/59.]

#### AMENDMENT TO COTTON CONTROL ORDER

Shri Lal Bahadur Shastri: I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No. S. O. 1737 dated the 8th August, 1959, making certain further amendment to the Cotton Control Order, 1955. [Placed in Library. See No. LT-1548/59].

#### MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:

- (i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th August, 1959, agreed without any amendment to the State Bank of India (Subsidiary Banks) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 12th August, 1959."
- (ii) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th August, 1959, agreed without any amendment to the Indian Electricity (Amendment) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 5th August, 1959."

#### COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

##### FIFTEENTH REPORT

Shri Mulchand Dube (Farrukhabad): I beg to present the Fifteenth